3187 Written Answers

फिफ्त म्रामीं (गणतन्त्र राज्य चीन) का कार्यालय था । इसके बाद वह फ्लैंट कई विभिन्न किरायेदारो के कब्जे मे रहा, परन्तु बिजली का मीटर सितम्बर, १९६३ तक चाईनीज फिफ्थ म्रामीं के नाम मे चलता रहा, क्योकि बाद के किसी किरायेदार ने मीटर का रजिस्ट्रेगन भ्रपने नाम मे बदलवाने का कष्ट नही किया, यद्यपि वे उस फ्लैट की बिजली के बिल म्रदा करते रहे ।

३. विदेशी मुद्रा से सम्बन्धित अभियोग के एक मामले की जाच के लिये कलकत्ता पुलिस ने जब इस फ्लैंट की तलाशी ली, तो बाईनीज फिफ्थ ग्रामीं के नाम मे बिजली के बिलो की रसीदे वहा पर मिली । चाईनीज फिफ्थ ग्रामीं के नाम के बिलो से चीनी पचाकीय सेवा के होने का भ्रम हो गया, तथा इस के परिणामस्वरूप बिना जाच किये ही रिपोर्ट प्रकाशित कर दी गई ।

†[THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) Yes, Sir.

(b) and (c) A statement is laid on the Table of the House.

STATEMENT

The Editoric which appeared in "The Observer" dated the 15th November, 1963 was apparently based on a news item which appeared in the issue of "The Hindustan Times" dated the 7th November, 1963. The news report is not factually correct.

2. Flat No. 25 of Premises No. 34, Ganesh Chander Avenue referred to in the newspaper report was used as an office of the Chinese 5th Army (Republic of China) from 1st October, 1942 to 31st January, 1946, during the last World War. Thereafter, the flat changed many hands but the electricity meter continued to be in the name of the Chinese 5th Army till September, 1963 as none of the subsequent tenants took the trouble of 3188

getting the registration of the meter changed in their name though they went on paying the charges on account of the electricity bills for the flat which they were occupying.

3. The receipts of these electricity bills in the name of the Chinese 5th Army were found in this flat when the Calcutta Police conducted a search in connection with a case of alleged foreign exchange racket. Electricity Bills in the name of Chinese 5th Army must have created a false impression about the existence of Chinese fifth column army and led to an unverified report being published.]

THEFT OF CARS IN DELHI

*464. SHRI ABDUL GHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of complaints lodged with the Police during the last six months about theft of motor cars in Delhi; and

(b) what action has been taken on each complaint?

THE MINISTER OF HOME AFFAIRS (SHRI GULZARILAL NANDA): (a) 44 complaints were lodged during the period 1st June, 1963 and 30th November, 1963.

(b) Out of 44 vehicles reported to be stolen, 37 have been recovered. 2 complaints were found to be false. 1 case ended in conviction, others are under investigation.

Appointments in Council of Scientific and Industrial Research

*465. SHRI P. N. KATHJU: Will the Minister of EDUCATION be pleased to state:

(a) the number of appointments made since 1st January, 1962 in the Council of Scientific and Industrial Research in the salary scale of Rs. 1600-100-1900 and above together with particulars of earlier appointments held by these officers; and (b) how many of the above posts were filled after inviting applications by advertisement?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Seventeen. A statement containing full particulars is placed on the Table of the House.

(b) One. [See Appendix XLV, Annexure No. 24].

स्कूलों में भोजन

*४६६. श्री भगवतनाराया गार्गरः क्या शिक्षा मंद्री यह बताने की कृपा करेंगे कि :

(क) स्कूलों में भोजन देने की केन्द्रीय सरकार की जो सहायता योजना है वह किन राज्यों में कार्यान्वित हो रही है त्रौर प्रत्येक राज्य में यह कब से कार्यान्वित हो रही है; ग्रौर

(ख) प्रत्येक राज्य के कितने स्कूलों में यह योजना चल रही है ?

†[SCHOOL MEALS

*466. SHRI B. N. BHARGAVA: Will the Minister of EDUCATION be pleased to state:

(a) the names of the States in which the Central Government's assistance scheme for providing meals in schools is functioning and since when it has been functioning in each State; and

(b) the number of schoo's in each State in which the scheme is functioning?]

शिक्षा मंत्रालय में उप-पंत्रे (श्रीमती सौन्दरम रामचन्द्रन) : (क) ग्रौर (ख) विवरण सभा-पटल पर रख दिया गया है।

विवरण

(क) स्कूतों में भोजन टेर्ने स्था करने के लिए केन्द्रीय सरकार कि जिंग जी ात⊢ा ध्राा श, केरल, मद्रास, मध्य प्रदेश, ौ , ∵, उ तीसा, गंजाब गौर राजस्थान र,जा में, १८६२–६३ से चल रही हा।

(ख) जिन क्लों में यह पोजना चल रहो है उनकी मं या के सम्बन्ध में जानकारी उपलब्ब नहीं है, किन्तु इस प्रोजना से लाभा-खित बच्चों की संख्या राज्यवार निम्नाकित है : —

राध्र । देग		•	٩٥	ला ब
करल	•	•	ঀ७	लाख
मद्रास	٠		१३	ল 🔳
मध्य प्रदेश	•	•	٩	लाख
मैसूर	٠	•	X	लाख
उ ड़ीसा	٠	•	X	লাজ্ঞ
गंजाब	•	•	X	लाख
राजस्थान	•	•	٩٥	लाख

†[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION (SHRI-MATI SOUND(RAM RAMACHANDRAN): (a) and (b) A Statement is laid on the Table of the House.

STATEMENT

(a) The Central Government's assis ance Scheme for providing meals in schools is functioning since 1962-63, in the States of Andhra Pradesh, Kerala, Madras, Madhya Pradesh, Mysore, Orissa, Punjab and Rajasthan,

(b) Information regarding the number of schools in which the scheme is functioning, is not available but the number of children benefitted by the scheme in each State is as below:—

	Pradesh		•		1.0	Million
Kerala	•	•	•	•	1.7	33
Madras	•	•	•		1·3	
Madhya	Pradesh				0.1	22
Mysore	•				0.5	₹ ور
Orissa	•		•		0.5	22
Punjab	•		•		0.5	
Rajastha	n.	•	•	•	١٠ŏ	

\dagger [] English translation.

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